

(f) the likely date by which the project will be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No, Sir. There is no single sanctioned project, covering all District Headquarters. However, we have sanctioned a number of projects for different district headquarters during 6th Plan period.

(c) Project Estimate of Balurghat-Gobindapur-Malda UHF system was sanctioned in December, 1982. Orders for tower, Mux and other associated materials were placed. Order for Radio equipment has not been placed due to revision of project from Analogue to Digital version. Lands at Balurghat and Gobindapur have not yet been acquired by the State Government and handed over to Telecommunication Department.

(d) and (e). Yes, Sir. Apart from the delay and acquisition of land, the project is required to be converted from Analogue version to Digital version and the appropriate equipment is to be identified for procurement.

(f) The Project is likely to be completed during 7th Plan period subject to availability of land and equipment.

**Providing Safety Measures by cement
Factories at Satna etc. in
Madhya Pradesh**

6405. SHRI AZIZ QURESHI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the management of cement factories in Satna, Maihar and Kymore in Satna Parliamentary Constituency area have not provided minimum basic health facilities and safety measures to their labourers and staff; and

(b) whether any such conditions are not imposed when the licence of a Cement Factory is granted ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY

OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Managements of the cement factories at Satna and Maihar have reported that their factories are not causing any pollution. Both these factories and the factory at Kymore are reported to have installed pollution control equipments to arrest emission of dust coming out of these factories. It has also been reported by these factories that adequate basic health facilities and safety measures are being provided to the Staff and labourers in their respective factories.

(b) In the Industrial Licences being issued, a condition is imposed to the effect that the licensee will take adequate steps to the satisfaction of Government to prevent air, water and soil pollution and that such anti pollution equipment to be installed should conform to the effluent and efficient standards prescribed by the State in which the factory is located.

**Conversion of Manual Exchanges in
Rajasthan into Auto Exchanges**

6406. SHRI VIRDHI CHANDER JAIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of manual exchanges functioning in Rajasthan and the names of cities which are having such exchanges;

(b) the number and names of telephone exchanges in Rajasthan converted into auto exchanges during the Sixth Five Year Plan, district-wise; and

(c) the names of manual telephone exchanges likely to be converted into auto exchanges during the Seventh Five Year Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The information is given at statement I attached.

(b) Three exchanges viz Mandore in Jodhpur district, Nagaur in Nagaur district and Churu in Churu district were converted into Auto exchanges during the Sixth Five Year Plan.